

PRINCIPAL DISTRICT & SESSIONS COURT, MADURAI BAIL LIST ON 11.02.2021

S.N O	CRL.MP. NO.	NAME OF THE ACCUSED	CRIME NO	POLICE STATION	SECTION OF LAW	REMAND	ADVOCATE NAME
<u>BAIL PETITION</u>							
1	826/2021	Raisha @ Suryaprakash, S/o. Somasundaram	2138/2020	Annanagar P.S <u>DOOC 9/12/2020</u>	302 IPC	11.12.2020 <u>63 days</u>	G.Senthamil selvan 9842155655
2	828/2021	Vadivel, S/o. Loganathan	1123/2020	Thirunagar P.S <u>DOOC 5/12/2020</u>	366 & 376 IPC	10.12.2020 <u>6A day</u>	R.Prabu, 9940839408
		Earlier petition dismissed in comp No. 347/2021 dt 20/1/2021					
3	995/2021	Suresh @ Vignesh (or) Kajol, S/o. Balasanmugam	4/2021	M.Chatrapatti P.S <u>DOOC. 12/1/2021</u>	394, 397 IPC	25.01.2021 <u>18 days</u>	A.K.Azagarasami 9842156062
		Robbed 3 Sarees gold chain & Amount Rs. 1000/- and one cell phone from the detach complaint with knife point.					
4	1130/2021	Bharathi, S/o.Kasirajan	42/2021	Koodalpudur	399 of IPC	17.01.2020 <u>26 days</u>	R.John Jeyaseelan Jacop
		Coarced petition dismissed in comp no. 639/2021 dt 29/1/2021. Coarced Bail granted in comp No. 685/2021 dt 1/2/2021 and comp no. 886/2021 dt 5/2/2021					
<u>ANTICIPATORY BAIL PETITION</u>							
5	1721/2020	1.Prabakaran 2.Rajeshwari	8/ 2020	Madurai Town AWPS	498(A) of IPC	<u>AB</u>	S.Thangaraj 9842289811
		<u>Await mediation report</u>					
6	1774/2020	Jaspal Singh	153/ 2012	ALGSC Madurai p.s.	120(b) 419 468 471 420 506(2) of IPC	<u>AB</u> <u>Interim Bail granted on 24.03.2020</u>	PAT.S.Iyappakathi rvel 9976914539
		<u>Affidavit</u>		<u>Interim AB</u>			
7	2301/2020	1.Dr.V.Ayothi S/o. Venkatasamy 2)A.Sagunthak W/o.V.Ayothi 3)Dr.V.A.Aravind S/o.V.Ayothi	4/ 2020	AWPS Thirumangalam	U/s. 498 (A), 406, 420 of IPC & Sec.4 of DP Act.	<u>AB</u> <u>IB</u> <u>8.5.2020</u>	S.Abubakeer Sidhic 9677278439
		<u>Affidavit</u>		<u>Await mediation report</u> <u>Interim AB</u>			
8	2855/2020	I.M.V.Kannan S/o.Mani @ Villayutham 2.R.Sasikala W/o.M.V.Kannan	331/ 2020	Avaniyapuram	294(b) 406 420 & 506(ii) of IPC	<u>AB</u> <u>Interim</u> <u>11.6.2020</u>	K.Jayaseelan 9843244370
		<u>Affidavit</u>		<u>Await mediation report</u> <u>Interim AB.</u>			

Anticipatory Bail

9	4139/2020	G.Pandiyan S/o.Late.Ganapathi	16/ 2020	AWPS Tallakulam P.S	498A, 294(b), 506(1) of I.P.C & Sec 4 of the TNPHW Act.	AB Interim Bail granted on 07.11.2020	A.Gandhi Veeran 9787006315
		<i>A.Madavir</i>		<i>Not settled Enquiry Interim AB</i>			
10	4633/2020	Manikandan, S/o.Kannadasan	228/ 2020	Tallakulam	U.s.294(b) 323 406 420 506(1) of IPC	AB Interim bail granted on 07.11.2020	K.Ponnudurai 9715604056 P.Chandrasekar 9994634545
		<i>A.Madavir</i>		<i>Not settled Enquiry Interim AB</i>			
11	584/2021	1. Vasanthakumari @ Hephzibah Thuruthi, W/o. Maheswaran (A2) Velappan Thuruthi 2. Rajan Jayapaul, S/o. Sivaprakash (A3)	1/ 2021	AWPS, Samayanallur P.S	417, 376, 323, 506(i) IPC and 4 of TNPHW Act <u>Docc. 3 11/2021</u>	AB	C.Ramachandran 9842133954
					<i>Coard Bail petition granted in Comp no - 687/2021 dt 2/2/2021</i>		
12	694/2021	Shanmugam @ Jhonathan, S/o. Ramakrishnan	31/ 2020	AWPS. Madurai South	376, 420 and 506(ii) of IPC r/w Sec. 67 of Information and Technology Act.	AB	N.S.Nagendran 9360013331
				<i>Docc. 24/12/2020</i>			
					<i>Earlier petition dismissed in Comp no. 518/2020 dt 10/10/2020 and comp no. 5627/2020 dt 7/12/2020.</i>		
13	700/2021	M.Jeyamurugan, S/o. Late.C.Mayathevar	<u>Not known</u>	Thallakulam P.S	420, 506(i) IPC	AB	V.Gubanthiran 9344544218
14	793/2021	M.Karthickraja S/o.Mariyappan (A3)	52/ 2020	CCB P.S	u/s.120(B),416,420 of IPC	AB	S.Ganesh 9976142504
				<i>Docc. 16/11/2018</i>			
15	954/2021	Muthukumar@Andhi Muthukumar S/o.Muthaiah	34/ 2021	Vadipatti P.S	294(b), 323,324, 506(ii) IPC <u>Docc. 23/11/2021</u>	AB	M.Thiyagarajan 9865377353
16	1001/2021	S.Sharmila, W/o. Shankar	1/2021	AWPS. Madurai Town	294(b), 354, 452, 506(i) Sec 4 of TNPHW Act & 66 A(a) of IT Act <u>Docc. 25/11/2021</u>	AB	Mathew Moses 9843155481
					<i>Earlier petition dismissed in Comp no. 407/2021 dt 25/11/2021. Coard Bail petition granted in Comp No. 633/2021 dt 29/11/2021.</i>		

Anticipatory Bail

11/2/2021

17	1080/2021	T.Narayanan, S/o. Thangavel	5/2020	CCB, Madurai <u>DOOC 5/2/2021</u>	120(b), 403, 406, 418, 420, 465, 467, 468, 474 of IPC	<u>AB</u>	S.Sureshkumar 8778828562
		Earlier petition dismissed in Crisp No. 1757/2020 dt 21/5/2020 and Crisp No. 6165/2020 dt 4/1/2021.					
18	1131/2021	1. Logeshwaran, S/o.Murugesan 2.Murugesan, S/o.Subbaiah 3.Murugalakshmi, W/o.Balamurugan	143/2021	Sellur <u>DOOC. 2/2/2021</u>	294(b) 324 of IPC and 4 of TNPWH Act	<u>AB</u>	J.Venkateshkumar
19	1132/2021	1. Sathya, W/o.Perumal 2.Maha @ Mahalakshmi, W/o.Pandi	58/2021	Thideer Nagar	147 294(b) 323 355 506(i) of IPC	<u>AB</u>	K.Manavalan
20	1133/2021	1. Tiruvasagi, W/o.Kannan 2.Lakshmi, W/o.Pandi 3.Diwagar, S/o.Muthupandi	79/2021	Sellur	147 324 294(b) and 506(ii) of IPC	<u>AB</u>	M.Sahul Hameed
21	1135/2021	Dhanapandi @ Dhanapandian, S/o.Kundumalai	113/2021	Karimedu <u>DOOC. 27/1/2021</u>	147 294(b) 323 364 342 506(i) of IPC	<u>AB</u>	D.Sakthivelmurugan
22	1137/2021	Ravi, S/o.Jeyakodi	18/2021	Checkkanurani <u>DOOC 14/1/2021</u>	341 294(b) 323 324 and 506(ii) of IPC	<u>AB</u>	A.Raman
23	1138/2021	Durai, S/o.Ayyanan	692/2020	Kottampatti <u>DOOC 15/8/2020</u>	4(1) (aaa) 4(1) (I) 4(1) (IA) of TNP Act	<u>AB</u>	P.Vijaya Bharathi
		Petition/Accut having possession of 602 Liquid bottles and cash Rs. 5640/-					
24	1141/2021	1.Senthilkumar, S/o.Andiyappan 2.Priya, W/o.Senthilkumar	26/2021	Palamedu <u>DOOC 4/2/2021</u>	341 294(b) 323 324 and 506(ii) of IPC	<u>AB</u>	S.Rajasekaran
25	1142/2021	Ajith, S/o.Pethanan	10/2021	Saptur <u>DOOC 23/1/2021</u>	294(b) 452 323 and 506(i) of IPC and 4 of TNPWH Act	<u>AB</u>	M.Kubendiran

Anticipatory Bail

26	729/2021	Backiyandhan, S/o. Arumugam	65/ 2020 <u>Doc 30/12/2002</u>	CCB, Madurai	120 (b) 294(b), 465, 467,468, 471, 420, 447 and 506(ii) IPC	<u>AB</u>	S.G.L.Rishwanth 9884544160
	01/2021 in Crmp No.729/2021	R.Ramalingam, S/o. (Late) Ramalingam Pillai	65/ 2020	CCB Madurai	120(b) 465 467 468 471 420 447 294(b) 506(2) of IPC	<u>INTERVENER</u>	N.Sathish Babu 9443572610
27	730/2021	Jayachandran, S/o. Karupiah	65/ 2020 <u>Doc 30/12/2002</u>	CCB, Madurai	120 (b) 294(b), 465, 467,468, 471, 420, 447 and 506(ii) IPC	<u>AB</u>	S.G.L.Rishwanth 9884544160
	01/2021 in Crmp No.730/2021	R.Ramalingam, S/o. (Late) Ramalingam Pillai	65/ 2020	CCB Madurai	120(b) 465 467 468 471 420 447 294(b) 506(2) of IPC	<u>INTERVENER</u>	N.Sathish Babu 9443572610
28	731/2021	Karuppaiah, S/o. Masanam	65/ 2020 <u>Doc 30/12/2002</u>	CCB, Madurai	120 (b) 294(b), 465, 467,468, 471, 420, 447 and 506(ii) IPC	<u>AB</u>	S.G.L.Rishwanth 9884544160
	01/2021 in Crmp No.731/2021	R.Ramalingam, S/o. (Late) Ramalingam Pillai	65/ 2020	CCB Madurai	120(b) 465 467 468 471 420 447 294(b) 506(2) of IPC	<u>INTERVENER</u>	N.Sathish Babu 9443572610
29	732/2021	1. Perumal. S/o. Rengasamy 2. Sam Immanuvel S/o. Mohan	65/ 2020 <u>Doc 30/12/2002</u>	CCB, Madurai	120 (b) 294(b), 465, 467,468, 471, 420, 447 and 506(ii) IPC	<u>AB</u>	S.G.L.Rishwanth 9884544160
	01/2021 in Crmp No.732/2021	R.Ramalingam, S/o. (Late) Ramalingam Pillai	65/ 2020	CCB Madurai	120(b) 465 467 468 471 420 447 294(b) 506(2) of IPC	<u>INTERVENER</u>	N.Sathish Babu 9443572610
30	733/2021	1. P.Subbulakshmi, W/o. Panneerselvam 2. Ranjithkumar, S/o. Ukkirapandi	65/ 2020 <u>Doc 30/12/2002</u>	CCB, Madurai	120 (b) 294(b), 465, 467,468, 471, 420, 447 and 506(ii) IPC	<u>AB</u>	S.G.L.Rishwanth 9884544160

Anticipatory Bail

11/2/2021

	01/2021 in Crmp No.733/2021	R.Ramalingam, S/o. (Late) Ramalingam Pillai	65/ 2020	CCB Madurai	120(b) 465 467 468 471 420 447 294(b) 506(2) of IPC	INTERVENER	N.Sathish Babu 9443572610
31	836/2021	1. P.Jai @ Jeyasuthan, S/o. Parthiban 2. S.Arun, S/o. Selvaraj 3. Antani @ Anthoniraj S/o. Charlas, 4. T.Rajan, S/o. Thangapandian	65/ 2020	CCB, Madurai City <u>DOCC 30/12/2021</u>	120(B), 465, 467, 468, 471, 420, 447, 294(b) 506(ii) IPC	AB	A.Jeyaram 9843071518
	01/2021 in Crmp No.836/2021	R.Ramalingam, S/o. (Late) Ramalingam Pillai	65/ 2020	CCB Madurai	120(b) 465 467 468 471 420 447 294(b) 506(2) of IPC	INTERVENER	N.Sathish Babu 9443572610

CONDITION RELAXATION PETITION

32	1016/2021	Vetripandiyan, S/o. Ganapandithan	2/ 2021	Kallikudi P.S	379 IPC and 21(1) MMDR Act	C.Karthikeya	
33	1134/2021	M.Nagarajan, S/o.Mariappa Nadar	03/2020	CCIW (CID) Dindigul	408 409 468 471 477A and 120(B) of IPC	S.Mohandass	
34	1136/2021	Vijaya, W/o.Amalraj	03/2020	CCIW (CID) Dindigul	408 409 468 471 477A and 120(B) of IPC	P.S.Nagarajan	
35	1139/2021	1. Murugesan, S/o.Karuppaiah 2.Karuppu @ Karuppasamy, S/o.Panthal Rasu	1396/2020	Jaihindpuram	147 294(b) 506(ii) of IPC	A.Somasundaram	
36	1140/2021	1. Michaelraj, S/o.Thangaraj 2.Arulraja, S/o.Thangaraj 3.Gilbet Issac, S/o.Mariyajhon 4.Xavier Stevewaugh, S/o.Jhon David 5.Dominik Siril, S/o.Robert Kennady	81/2021	Karimedu	147 294(b) 323 307 and 506(ii) of IPC	R.Swaminathan	

Condition Relaxation

37	1143/2021	Anand, S/o.Arumugam	1306/2020	Keerathurai	25(1) (a) r/w 27(2) of Arms Act 1959	D.Chandru
38	1144/2021	Alagar @ Alexander, S/o.Palanisamy	2117/2020	Tallakulam	294(b) 307 506(ii) of IPC @ 294(b) 302 and 506(ii) of IPC	C.Kannan
39	1145/2021	Saravanan @ Sappani Saravanan, S/o.Narayanan	646/2020	Jaihindpuram	307 and 506(ii) of IPC	V.T.Mathava Manikannan
40	1146/2021	1.Jamal Mydeen, Seeni Ravuthar 2.Bharakath Nisha, W/o.Syed Samsudeen	31/2020	DCB (ALGSC)	420 465 467 and 471 of IPC	K.JP.Nallaiyan

TIME EXTENSION PETITION

41	1147/2021	1. D.Rajendran, S/o.Periyasamy 2.R.Mookammal, W/o.Rajendran 3.R.Prabhu, S/o.Rajendran 4.P.Valarmathi, W/o.Prabhu 5.P.Kumar, S/o.Periyasamy Thevar 6.K.Parameshwari, W/o.Kumar	1754/2020	Alanganallur	147 294(b) 355 506(i) of IPC and Sec 2 of TNPWH Act	S.Karthik
----	-----------	---	-----------	--------------	---	-----------

RETURN OF PROPERTY

42	1153/2021	Anbuselvan, S/o.Pitchai	Kadupatti	-	451, 457	R.John Jeyaseelan Jacop
				RC BOOK.		
				Loamy - TN 59 AC 0211.		

SUSPENSION OF SENTENCE

43	Crmp 1092/2021 in CRLA No.20/2021	Rajesh Vs Jeyageetha	K.Christy Theboral			
				U/S 138 NI Act		
44	Crmp 1093/2021 in CRLA No.21/2021	Rajesh Vs Jeyageetha	K.Christy Theboral			
				U/S 138 NI Act		
45	Crmp 1094/2021 in CRLA No.22/2021	Rajesh Vs Jeyageetha	K.Christy Theboral			
				U/S 138 NI Act		